

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/187/7/AM R/2019	Admitted	7 Of IBC	IDBI Trusteeship Services Ltd Vs Panyam Cements and Mineral Industries Ltd
	IA(IBC)/40/2024	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	The Central Goods & Service Tax Department Vs Sri Brugesb Ramachandra Amin, RP and Implementation & Monitoring Committee
	IA(IBC)/161/2022	60(5) of IBC	A. Moses & 16 others Vs. Mr. Brugesb Ramachandra Amin, Erstwhile RP and 3 others
	Cont. Appl (IBC)/1/2022 in IA.No.12/2021	425 of of Companies Act and 74(3) of IBC	A. Moses & 16 others Vs. Mr. Brugesb Ramachandra Amin, Erstwhile RP and 3 others (in the matter of M/s Panyam Cements and Mineral Industries Ltd)

ORDER

IA (IBC)/40/2024:

Present: Ms. Santhi Chandra, Ld. Counsel for the Applicant.

None appears for the Respondent.

Ld. Counsel for the Applicant shall issue a fresh notice to the Respondent by informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 06.08.2024.

IA (IBC)/161/2022:

Present: Mr. P. Ulaganathan, Ld. Counsel for the Applicant.

Mr. Challa Gunaranjan, Ld. Counsel for R2 to R4.

Counters of R2 to R4 not filed. It is stated by the Ld. Counsel for R2 to R4 that Stay granted by the Hon'ble High Court of A.P is still continuing. For filing counters of R2 to R4, list the mater on 06.08.2024.

Sd/L

Sd/L

Cont. Appl (IBC)/1/2022 in IA.No.12/2021:

Present: Mr. P. Ulaganathan, Ld. Counsel for the Applicant.

Mr. Challa Gunaranjan, Ld. Counsel for R2 to R4.

Counters of R2 to R4 not filed. It is stated by the Ld. Counsel for R2 to R4 that Stay granted by the Hon'ble High Court of A.P is still continuing. For filing counters, list the mater on 06.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**